

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/40/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SURESH	Counsel to Respondent	V. Suresh
M. A. Mudimannan	Counsel for Petitioner	M. A. Mudimannan

ORDER

Counsel representing both the parties are present and submitted that the settlement talks between the parties have come to a final stage and sought time for filing memo of compromise in this regard. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

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(K. Anantha Padmanabha Swamy)
Member (Judicial)